

National Company Law Tribunal
Allahabad Bench
Allahabad

81/131(1)/ALD

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2016.

NAME OF THE COMPANY: Mr. Azam Rubber Product Ltd.

Vs.

M/s Valutory Revision of Financial Statement

SECTION OF THE COMPANIES ACT: u/s 131 of Companies Act.

<u>Sl. No.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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1.

2.

Order dated 07.11.2016

**CP No.81/131(1)/Ald./2016 (Fresh Case) Azam Rubber Product Ltd. V
Voluntary Revision of Financial Statement**

Notices were sent to the Income Tax department, awaiting for response from
concerned department. List it on 28.11.2016.


V.S.R. AVADHANI, MEMBER-JUDICIAL


H.P. CHATURVEDI, MEMBER-JUDICIAL

Dated: 07.11.2016